

IN THE HIGH COURT OF JHARKHAND, RANCHI

W.P.(Cr.) No. 412 of 2018

Anil Sharma Petitioner

-- Versus --

The State of Jharkhand and Ors. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- --

For the State :- AC to AAG-III

8/09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On repeated call nobody appears on behalf of the petitioner.

The learned AC to AAG-III seeks for two weeks time.

Let this matter appear after four weeks.

(Sanjay Kumar Dwivedi, J)

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